

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION NO. 961
TO BE ANSWERED ON 03.12.2021

SCHEMES FOR EMPOWERMENT OF WOMEN

961. SHRI ARVIND DHARMAPURI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of schemes launched by the Government during the last seven years for the empowerment and development of women in India;
- (b) the details of funds allocated, released and utilised for such schemes by the Government, States/ UTs wise including Telangana- district-wise;
- (c) whether the States, especially Telangana are implementing all the schemes being formulated by the Union Government for the purpose of women empowerment and development; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d): The Ministry of Women and Child Development implements various schemes for empowerment and development of women across the country including the State of Telangana. The schemes launched by the Ministry for the empowerment and development of women during the last seven years are as follows :

(i) Mahila Shakti Kendra Scheme is being implemented from 2017, as a centrally sponsored scheme to empower rural women through community participation. The scheme aims to facilitate inter-sectoral convergence of schemes and programs meant for women. It is a Centrally Sponsored Scheme and is implemented through States/ UTs. The MSK scheme is being implemented in the State of Telangana. During the previous years, the amount of funds allocated by Government under the scheme are Rs. 267.30 crore for FY 2018-19, Rs.150.00 crore for FY 2019-20 and Rs.100.00 crore for FY 2020-21. The State/ UT-wise details of fund disbursed/ released under the MSK Scheme during the last three years and the current financial year is at **Annexure**.

(ii) Pradhan Mantri Matru Vandana Yojana (PMMVY) is a Centrally Sponsored Conditional Cash Transfer Scheme being implemented across the country with effect from 01.01.2017. The maternity benefit under PMMVY is available to all Pregnant Women & Lactating Mothers (PW&LM), excluding PW&LM who are in regular employment with the Central Government or the State Governments or Public Sector Undertakings (PSUs) or those who are in receipt of similar benefits under any law for the time being in force, for first living child of family. Under the scheme Rs.5,000/- are provided to the eligible beneficiary in three installments during pregnancy and lactation in response to the individuals fulfilling the conditions as per the scheme guidelines. The eligible beneficiaries can also receive the cash incentive as per approved norms under Janani Suraksha Yojana (JSY) after institutional delivery. Funds are released on the basis of indicative number of beneficiaries and utilization of previous years funds and thus, no State-wise allocations are made under PMMVY. The State Government

of Telangana is not implementing PMMVY Scheme as they are implementing their own Maternity Benefit Programme.

(iii) **Beti Bachao Beti Padhao (BBBP)** Scheme was launched on 22nd January, 2015 with an aim to address declining Child Sex Ratio (CSR) and related issues of empowerment of girls and women over a life cycle continuum. The objectives of the scheme are to prevent gender biased sex selective elimination, to ensure survival and protection of the girl child and to ensure education and participation of the girl child. The key elements of the scheme include nation-wide media and advocacy campaign and multi-sectoral interventions in selected districts. BBBP scheme is being implemented by State of Telangana.

(iv) **Women Helpline Scheme (WHL)** is being implemented since 1st April, 2015 to provide 24 hours emergency and non-emergency response to women affected by violence through referral and information about women related government schemes/ programmes over a tollfree telephonic short code 181. WHL also supports women in distress with rescue van and counselling services. Women Helpline is operational in 34 States/UTs, including in the state of Telangana.

(v) **One Stop Centres (OSCs)** facilitate access to an integrated range of services including police, medical, legal, psychological support and temporary shelter to women affected by violence. The Scheme is funded through the Nirbhaya Fund and funds are directly released to the Districts. Under the scheme, One Stop Centres are being set up in all districts of the country. So far, 704 OSCs have been operationalized across 35 States/ UTs, including in the State of Telangana. These OSCs have provided assistance to over 4.5 lakh women till now.

(vi) **Mahila Police Volunteers (MPV) Scheme** is being implemented under Ministry of Women and Child Development in collaboration with Ministry of Home Affairs. MPVs act as a link between police and the community and facilitate women in distress. MPVs serve as a public-police interface in order to fight crime against women and report incidents of violence against women such as domestic violence, child marriage, dowry harassment and violence faced by women in public spaces. The scheme provides for atleast one MPV for every panchayat/ ward. This scheme is not being implemented in the State of Telangana.

The allocation of funds under the above-mentioned schemes are not done state-wise. However, details of the funds released and utilised under above-said schemes by the Government, States/ UTs wise, including Telangana, are at Annexure.

The Ministry has also supported construction of Home for Widows named as 'Krishna Kutir' at Vrindavan, District Mathura, Uttar Pradesh to accommodate upto one thousand widows. The Home was inaugurated on 31.08.2018. The Ministry has so far released Rs. 2.57 crores for this project.

Further, the Central Government works for empowerment and development of women through the schemes and programs of its various Ministries and Departments as well. The details of funds released and utilised under such schemes are not maintained by the Ministry of Women and Child Development.

**Annexure referred to in reply to Lok Sabha Un-starred Question No. 961 for answer on
3rd December, 2021 asked by Shri Arvind Dharmapuri regarding ‘Schemes for
Empowerment of Women’**

Mahila Shakti Kendra Scheme

(Rs. in Lakhs)

SL. No.	States/UTs	Release of funds			
		2018-19	2019-20	2020-21	2021-22 (upto 31.11.2021)
1	Andaman & Nicobar	0	20.58	41.04	0
2	Andhra Pradesh	277.20	21.13	0	0
3	Arunachal Pradesh	151.35	334.38	0	0
4	Assam	0	88.30	473.79	0
5	Bihar	25.83	48.62	0	0
6	Chandigarh	33.44	14.03	26.58	0
7	Chhattisgarh	7.28	35.41	7.95	0
8	Dadra & Nagar Haveli	0	10.48	51.67	0
	Daman & Diu	6.15	19.90		
9	Delhi (UT)	0	0	0	0
10	Goa	0	11.42	0	0
11	Gujarat	214.64	98.14	0	0
12	Haryana	6.91	94.57	13.39	0
13	Himachal Pradesh	137.45	52.94	36.29	0
14	Jammu and Kashmir	241.71	34.44	0	35.47
15	Jharkhand	0	29.71	0	0
16	Karnataka	169.83	122.43	244.13	0
17	Kerala	74.26	34.32	0	0
18	Ladakh	0	0	40.34	0
19	Lakshadweep	0	4.83	18.9	0
20	Madhya Pradesh	479.02	31.46	0	0
21	Maharashtra	144.63	22.88	0	0
22	Manipur	33.21	4.29	0	0
23	Meghalaya	158.85	25.74	0	0
24	Mizoram	166.77	140.11	86.01	0
25	Nagaland	221.57	103.80	271.76	0
26	Odisha	737.95	37.18	0	0
27	Puducherry	9.18	14.30	0	0
28	Punjab	87.50	7.30	7.56	0
29	Rajasthan	278.24	40.65	9.38	0
30	Sikkim	99.85	4.29	0	0
31	Tamil Nadu	227.86	105.81	11.67	33.17
32	Telangana	288.62	11.26	10.51	0
33	Tripura	125.50	0	0	0
34	Uttar Pradesh	362.13	17.16	11.67	0
35	Uttarakhand	226.14	295.66	0	0
36	West Bengal	453.62	31.46	0	0
Grant Total		5446.69	1968.98	1362.64	68.64

Pradhan Mantri Matru Vandana Yojana (PMMVY)

S.l.N.o.	State/UT	2017-18 (Rs. In Crores)		2018-19 (Rs. In Crores)		2019-20 (Rs. In Crores)		2020-21# (Rs. In Crores)		2021-22# (Rs. In Crores)	
		Released	Utilised*	Released	Utilised*	Released	Utilised*	Released	Utilised*	Sanctioned/Released	Utilised*
1	Andaman & Nicobar Islands	1.63	0.43	0.41	1.18	1.27	1.08	0.98	1.01	0.94	0.30
2	Andhra Pradesh	70.22	42.10	141.02	175.80	101.25	168.81	14.39	78.48	14.39	8.39
3	Arunachal Pradesh	9.13	0.01	0.36	2.66	0.00	3.81	8.72	3.25	0.56	0.96
4	Assam	104.48	4.19	8.17	37.50	125.95	169.35	94.69	64.42	17.74	49.48
5	Bihar	173.51	5.76	12.53	62.28	101.88	342.16	319.98	498.93	165.32	74.44
6	Chandigarh	2.90	1.11	2.48	3.06	3.99	2.96	4.40	2.35	1.00	1.32
7	Chhattisgarh	43.83	7.69	20.26	49.96	52.93	82.26	9.66	58.86	28.99	28.89
8	Dadra & Nagar Haveli	1.03	0.08	0.76	1.01	1.47	1.37	0.30	2.45	0.86	0.02
	Daman & Diu	0.62	0.00	0.29	0.56	1.04	0.65	0.04			
9	Goa	1.69	0.63	1.07	2.74	1.40	2.12	0.12	1.95	0.73	0.60
10	Gujarat	101.87	25.36	59.59	129.10	102.68	155.33	-	47.11	23.16	0.63
11	Haryana	43.24	13.26	36.75	82.19	65.87	77.87	7.36	40.87	30.01	30.83
12	Himachal Pradesh	18.22	4.42	17.94	27.55	33.69	28.65	7.73	20.61	10.32	8.98
13	Jammu & Kashmir	31.38	1.11	8.28	25.91	30.12	30.31	7.50	20.14	22.48	17.61
14	Jharkhand	56.23	7.01	14.53	59.70	63.38	95.13	16.27	57.23	43.79	16.75
15	Karnataka	102.49	22.41	63.62	132.29	119.53	195.56	37.92	161.43	54.01	68.72
16	Kerala	55.37	15.97	35.14	75.98	64.19	95.15	15.29	68.40	28.25	42.33
17	Ladakh**	-	-	-	-	-	-	0.76	0.27	0.25	0.23
18	Lakshadweep	0.28	0.00	0.04	0.23	0.18	0.12	0.06	0.17	0.06	0.06
19	Madhya Pradesh	123.21	57.62	185.81	337.85	285.16	308.18	62.78	179.68	80.72	138.30
2	Maharashtra	128.	38.8	117.	220.	294.	386.	113.	264.	33.93	167.

S.l.N.o.	State/UT	2017-18 (Rs. In Crores)		2018-19 (Rs. In Crores)		2019-20 (Rs. In Crores)		2020-21# (Rs. In Crores)		2021-22# (Rs. In Crores)	
		Released	Utilised*	Released	Utilised*	Released	Utilised*	Released	Utilised*	Sanctioned/Released	Utilised*
0		21	7	96	29	14	03	11	85		90
21	Manipur	14.74	0.66	0.75	2.74	4.12	12.10	6.48	6.96	1.15	2.36
22	Meghalaya	11.11	0.69	1.02	1.83	4.21	8.43	5.08	4.85	-	2.85
23	Mizoram	7.11	2.33	2.95	6.66	8.12	7.62	5.46	3.07	0.56	1.78
24	Nagaland	10.35	0.00	0.52	1.01	2.67	10.06	1.39	2.67	0.59	1.19
25	NCT Of Delhi	20.09	4.08	7.96	25.43	26.88	38.04	5.46	26.68	21.82	18.18
26	Odisha	71.43	0.00	3.83	0.00	-	0.00	-	0.00	-	0.00
27	Puducherry	3.32	0.14	0.64	3.16	1.60	3.82	0.85	1.87	2.39	1.67
28	Punjab	46.49	7.86	11.41	59.77	35.54	70.11	12.79	29.74	7.35	4.80
29	Rajasthan	114.87	7.88	96.05	224.10	96.52	167.81	100.02	151.23	54.10	61.52
30	Sikkim	3.54	0.11	0.21	2.15	0.88	2.09	0.57	1.06	0.21	0.21
31	Tamil Nadu	120.88	0.00	6.58	41.59	46.21	215.29	93.39	195.97	17.51	42.16
32	Telangana	71.96	0.00	3.85	0.00	0.00	-	-	0.00	-	0.00
33	Tripura	18.45	0.17	0.96	5.78	5.29	16.26	7.55	6.98	2.27	1.87
34	Uttar Pradesh	336.17	47.78	142.17	414.15	405.56	603.83	99.28	476.85	228.73	203.17
35	Uttarakhand	26.11	6.40	14.26	21.59	27.66	28.81	18.97	26.29	8.66	14.25
36	West Bengal	102.45	1.44	29.39	124.66	87.69	205.88	-	0.56	-	0.00

*This includes both Centre and State share.

** Before 2020-21, Ladakh has been included as a part of Jammu & Kashmir.

For fund utilized during FY 2020-21 and 2021-22, funds disbursed for payment of maternity benefits as per report generated through Pradhan Mantri Matru Vandana Yojana-Common Application Software (PMMVY-CAS) has been considered wherever Utilization certificates have not been received from States.

Beti Bachao Beti Padhao (BBBP)

(Rs. in Lakhs)

S N o.	State / UT	2014-15		2015-16		2016-17		2017-18		2018-19		2019-20		2020-21	
		Total Fund alloca ted	Utili zatio n	Total Fund allocat ed	Utili zatio n	Total Fund alloca ted	Utili zatio n	Total Fund alloca ted	Utili zatio n	Total Fund alloca ted	Utili zatio n	Total Fund alloca ted	Utili zatio n	Total Fund alloca ted	Utili zatio n*
1	Andhra Pradesh	21.67	0.00	32.51	18.32	14.18	7.39	32.51	17.87	196.50	94.73	200.00	137.49	200.00	0.0
2	Arunachal Pradesh	0.00	0.00	32.51	32.51	0	0	32.51	27.05	170.87	103.34	241.65	208.85	150.00	0.0
3	Assam	21.67	0.00	32.51	0	32.51	2.78	32.51	20.24	25.00	11.37	86.65	53.55	75.0	37.15
4	Bihar	21.67	0.00	32.51	2.72	29.78	17.99	32.51	10.02	418.00	15.16	425.00	52.25	389.69	0.0
5	Chhattisgarh	0	0	32.51	22.42	10.08	0	47	34.03	49.50	14.67	69.61	67.23	51.18	28.16
6	Goa	0	0.0	32.51	0	32.51	8.4	24.11	20.49	3.62	0.00	25.00	4.07	20.93	0.0
7	Gujarat	0	0	205.7	0	205.7	38.39	280.24	81.31	588.48	156.45	710.25	434.07	604.34	80.07
8	Haryana	201.0	35.77	365.86	254.54	205.39	27.3	570.66	214.01	536.56	199.46	522.67	286.69	485.80	12.40
9	Himachal Pradesh	21.67	0.00	40.3	25.61	14.69	6.89	97.52	6.13	252.59	190.64	293.48	229.85	222.41	22.41
10	J&K	21.62	0.0	216.15	141.1	88	52.29	298.62	234.43	422.90	192.67	552.67	370.44	496.48	25.0
11	Leh	0.0	0.0	0	0	0	0	0	25.00	20.15	45.73	37.96	16.39	0.0	
12	Jharkhand	0.0	0.0	27.89	4.73	23.16	23.16	0	0	313.37	54.59	298.95	80.24	264.25	0.0
13	Karnataka	0.0	0.0	29.55	29.55	0	0	32.51	32.51	140.78	79.39	125.00	99.71	125.00	87.67
14	Kerala	0.0	0.0	32.51	0.95	31.55	23.91	13.75	4.81	23.5	2.83	25	17.14	25.00	0.0
15	Madhya Pradesh	86.68	0.0	134.49	51.84	105.4	56.24	150.46	84.47	1021.93	356.85	1264.41	758.69	1111.45	103.29
16	Maharashtra	144.06	0.0	339.73	157	182.73	53.66	424.46	138.71	799.74	261.71	832.06	365.14	722.70	0.0
17	Manipur	0.0	0.0	15.13	0	15.13	15.13	44.95	44.95	269.45	241.94	398.55	367.73	375.00	175.00
18	Meghalaya	0.0	0.0	32.46	32.46	16.23	0.85	32.51	23.78	24.70	24.53	67.53	57.80	50.00	0.0
19	Mizoram	0.0	0.0	32.51	32.5	0.01	0	32.51	32.51	100.00	75.00	100.00	75.00	75.0	75.0
20	Nagaland	21.67	0.0	32.51	24.05	32.51	23.3	32.51	32.51	295.52	228.36	320.33	298.91	292.97	290.60
21	Odisha	10.81	0.0	32.51	10.47	22.04	21.33	32.51	15.19	119.63	3.29	375.00	50.88	346.08	0.0

2	Punjab	236.3	0.0	401.95	0	401.95	312. 37	600.61	482.3 9	554.7 1	360.5 5	941.94	683. 75	725.2 8	504.8 3
2	Rajasthan	108.1 0	0.0	305.35	75.33	266.11	90.2 6	421.55	117.1 3	857.6 4	151.8 8	886.62	430. 73	813.1 5	455.2 7
2	Sikkim	0.0	0.0	32.51	32.51	32.51	25.8 4	48.76	48.76	50.00	47.50	50.00	50.0 0	25.00	22.20
2	Tamilnadu	10.81	0.0	32.51	32.51	0	0	30.88	13.7	446.7 8	306.5 7	324.31	302. 72	274.5 6	0.0
2	Telangana	0.0	0.0	32.51	5.6	26.91	6.72	31.51	7.18	217.2 0	143.6 7	309.42	218. 33	219.5 5	25.0
2	Tripura	0.0	0.0	32.51	32.51	0	0	0	0	25.00	0.00	25.00	20.9 4	25.0	12.5
2	Uttar Pradesh	173.3 1	0.0	384.62	0	384.62	0	661.35	106.4 5	1798. 05	402.7 8	1791.82	970. 39	1394. 21	353.2 0
2	Uttarakhand	6.48	0.0	86.87	4.07	82.79	16.6 7	167.94	126.1 1	323.4 5	207.3 2	638.43	537. 43	304.7 4	187.0 3
3	Andaman & Nicobar	0.0	0.0	32.51	17.05	16.25	5.43	32.49	24.03	25.00	20.64	33.27	28.0 9	25.00	19.47
3	Chandigarh	0.0	0.0	32.51	27.79	4.72	0	24.24	0	20.17	0.00	23.50	11.2 3	25.00	9.63
3	Dadra Nagar Haveli	0.0	0.0	32.51	0.58	31.93	15.7 8	32.51	16.11	16.40	0.00	25.00	3.17	21.82	0.0
3	Daman and Diu	0.0	0.0	30.25	13.93	16.32	1.72	26.5	12.43	39.06	14.65	61.91	15.0 1	46.89	0.42
3	NCT Delhi	147.5 2	0.0	147.53	0	147.53	23.6 5	221.73	78.92	261.9 5	115.5 9	218.89	38.5 3	214.7 7	0.0
3	Lakshadweep	0.0	0.0	0	0	0	0	0	24.00	2.65	25.00	23.5 2	12.50	0.0	
3	Puducherry	0.0	0.0	12.1	0	12.1	10.2	30.01	30.01	25.00	25.00	25.00	22.3 2	12.50	0.0

* Utilisation is as per reports available from 97 districts as on 01.12.2021. Submission of UC for F.Y. 2020-21 is under way by various districts.

One Stop Centre Scheme

(Rs. in Lakhs)

Sl. No.	State / UT	2015-16		2016-17		2017-18		2018-19		2019-20		2020-21		2021-22
		released	utilized	released										
1	Andaman and Nicobar Islands	13.19	13.19	0.00	0.00	31.20	31.20	36.87	36.37	41.59	29.34	38.59	14.18	26.81
2	Andhra Pradesh	13.19	13.19	268.97	268.97	330.13	24.25	390.63	201.26	260.99	174.42	211.05	6.00	249.57
3	Arunachal Pradesh	13.19	13.19	28.41	28.41	53.19	48.92	782.02	88.11	134.18	0.00	520.14	0.00	345.10
4	Assam	38.84	8.19	75.66	75.66	0.00	0.00	786.95	143.21	804.08	60.40	636.14	12.00	531.84
5	Bihar	13.19	13.19	198.90	198.90	0.00	0.00	308.32	0.00	1046.09	9.90	709.66	0.00	540.16
6	Chandigarh	13.19	13.19	0.00	0.00	0.00	0.00	9.31	8.80	15.00	15.00	33.84	0.00	15.00
7	Chattishgarh	48.31	48.31	734.28	734.28	167.04	167.04	662.44	649.44	677.38	227.92	353.21	0.00	405.12
8	Dadra and Nagar Haveli and Daman and Diu	89.30	16.38	0.00	0.00	43.41	43.41	0.50	0.00	73.45	3.07	46.01	0.00	45.01
9	Delhi	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	362.55	44.54	183.05	71.93	150.99
10	Goa	45.88	45.88	19.41	0.00	10.85	3.90	4.92	3.92	15.00	0.00	30.00	0.00	30.00
11	Gujarat	45.88	45.88	38.83	38.83	127.15	102.01	562.70	155.95	679.51	284.65	850.85	192.76	570.99
12	Haryana	36.41	36.41	116.49	116.49	38.30	38.30	479.61	117.36	401.92	237.93	404.44	74.34	319.96
13	Himachal Pradesh	37.69	37.69	0.00	0.00	15.00	15.00	101.18	17.04	317.29	0.00	198.05	0.00	180.05
14	Jammu and Kashmir	45.88	45.88	95.66	95.66	68.11	48.69	150.20	35.33	96.39	37.21	224.84	0.00	225.07
15	Jharkhand	10.27	10.27	56.83	52.37	18.47	18.47	704.37	623.18	408.53	0.00	691.24	48.00	506.78
16	Karnataka	45.88	43.19	85.24	85.24	62.74	0.00	594.44	149.89	582.03	24.34	735.09	0.00	442.63
17	Kerala	45.08	45.08	113.66	106.99	11.80	0.00	283.31	62.20	140.90	22.96	237.06	0.00	210.06
18	Ladakh-UT	0.00	0.00	0.00	0.00	19.41	19.41	0.00	0.00	0.00	0.00	65.45	27.44	15.00
19	Lakshdweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	20.91	0.00	13.50	0.00	15.00
20	Madhya Pradesh	45.88	45.88	773.48	671.52	131.27	50.91	1123.91	613.11	1670.92	33.35	1044.32	12.00	816.23
21	Maharashtra	45.88	45.88	213.56	213.56	437.70	0.00	389.29	193.85	669.98	19.59	646.20	0.00	518.66
22	Manipur	12.89	12.89	0.00	0.00	0.00	0.00	357.22	102.26	248.84	102.10	501.94	0.00	240.07
23	Meghalaya	13.19	13.19	28.41	28.41	7.75	4.25	186.40	71.20	374.30	49.91	211.62	6.00	178.83
24	Mizoram	37.69	37.69	0.00	0.00	61.41	61.41	272.65	155.66	218.71	14.99	172.64	0.00	120.04
25	Nagaland	45.88	45.88	55.42	55.42	80.42	80.42	454.87	376.19	191.73	70.52	335.91	177.86	386.21
26	Odisha	10.28	10.28	15.00	15.00	120.33	89.63	774.60	114.78	209.35	35.28	931.55	0.00	450.13
27	Puducherry	37.00	37.00	0.00	0.00	19.41	0.00	47.67	0.00	43.76	0.00	72.01	0.00	67.24
28	Punjab	43.82	43.82	97.07	77.66	335.88	33.39	526.33	281.05	351.84	52.89	484.61	0.00	315.09
29	Rajasthan	12.13	12.13	341.23	212.51	28.96	0.00	308.60	156.60	677.11	70.77	566.87	6.00	513.50
30	Sikkim	45.88	8.19	0.00	0.00	30.71	0.00	39.23	0.00	68.09	25.58	66.01	6.00	80.80
31	Tamil Nadu	45.88	45.88	0.00	0.00	38.83	38.83	1139.95	553.50	713.60	446.01	1060.60	240.92	520.38
32	Telangana	45.88	8.19	155.32	155.32	301.72	96.27	589.49	158.22	624.47	148.14	775.73	0.00	495.15
33	Tripura	45.88	45.88	0.00	0.00	0.00	0.00	269.01	0.00	60.01	0.00	156.03	0.00	120.03
34	Uttar Pradesh	45.88	8.19	454.63	454.63	266.23	222.25	2228.30	1114.28	1231.94	183.84	2288.33	0.00	1110.33
35	Uttrakhand	13.19	13.19	58.24	58.24	138.86	138.86	272.25	197.60	229.07	98.95	273.08	0.00	195.06
36	West Bengal	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	95.46	0.00	198.91	0.00	0.00

Universalisation of Women Helplines Scheme (WHL)

(Rs. in Lakhs)

Mahila Police Volunteers (MPVs) Scheme

(Rs. in Lakhs)

Sl.No	State / UT	2016-17		2017-18		2018-19		2019-20		2020-21	
		released	utilized								
1	Andaman and Nicobar Islands	0	0	0	0	0	0	5.508	0	0	0
2	Andhra Pradesh	75.816	75.816	0	0	445.572	0	0	0	0	0
3	Chattishgarh	0	0	715.5504	152.7839	0	0	0	0	0	0
4	Dadra and Nagra Haveli	0	0	0	0	0	0	2.7	0	0	0
5	Gujarat	0	0	76.2012	76.2012	0	0	0	0	0	0
6	Haryana	77.5152	36.7752	0	0	0	0	0	0	0	0
7	Jharkhand	0	0	0	0	2.64	0	0	0	0	0
8	Karnataka	0	0	56.1312	0	0	0	0	0	0	0
9	Madhya Pradesh	0	0	30.1788	0	0	0	0	0	0	0
10	Mizoram	0	0	35.8482	0	0	0	0	0	0	0
11	Nagaland	0	0	0	0	0	0	9.396	0	0	0
12	Tripura	0	0	0	0	0	0	30.1644	0	0	0
13	Uttrakhand	0	0	0	0	0	0	68.8176	0	0	0
